

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DIRECTIONS</u>				
1	SUIT	102188/2019	Mr. Hirachand Saremalji Vardhan Vs Mr. Babulal Saremalji Vardhan alias Jain	Mr. Darshan Jani
<u>AFFIDAVIT OF SERVICE</u>				
2	SUIT	104047/2008	SATINDER PAL SINGH AHUJA AND ORS Vs MR RAJENDRA PRASAD SHROFF AND ANR	M S KIRAN JAIN AND CO PURNANAND AND CO
Sub Matter: CHAMBER SUMMONS/0100571/2020				
Sub Matter: NOTICE OF MOTION/0101362/2018				
3	NOTICE OF MOTION	101362/2018	Satinder Pal Singh Ahuja Vs Panna Rajednra Prasad Shroff And Ors	Ms Thakore Jariwala And Associates
(Main Matter SUIT/0104047/2008)				
<u>NM FOR HEARING</u>				
4	NOTICE OF MOTION	103273/2018	Shri Rajeshkumar Surendrakumar Mishra Vs Shri Dinesh Ramkinkar Dube And Ors.	S.G. Shirsat
5	SUIT	103032/2018	Shri Rajeshkumar Surendrakumar Mishra Vs Shri Dinesh Ramkinkar Dube	S. G. Shirsat
Sub Matter: NOTICE OF MOTION/0100287/2019				
6	NOTICE OF MOTION	100287/2019	Shri Rajeshkumar Surendrakumar Mishra Vs Shri Dinesh Ramkinkar Dube And Ors	S. G. Shirsat
(Main Matter SUIT/0103032/2018)				
7	SUIT	100373/2019	Smt. Dropati Ramraj Kahar Vs Jagdish Ramraj Kahar	Shrinivas C. Singh
Sub Matter: NOTICE OF MOTION/0101065/2019				

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8	NOTICE OF MOTION	101065/2019	Smt. Dropati Ramraj Kahar and Anr. Vs Jagdish Ramraj Kahar and Anr.	Shrinivas Singh
(Main Matter SUIT/0100373/2019)				
<u>NOTICE OF MOTION</u>				
9	NOTICE OF MOTION	100394/2020	Paul Sebastine Vs Mathen Mathew	Adv. K.P. Ravi and Co.
(Main Matter SUIT/0102923/2018)				
<u>NM ORDERS</u>				
10	SUIT	101178/2019	Mr. Sanjay Satish Kamdar Vs Satish Fatehchand Kamdar	Onkar Warange
Sub Matter: NOTICE OF MOTION/0102036/2019				
11	NOTICE OF MOTION	102036/2019	Mr. Sanjay Satish Kamdar and Anr. Vs Satish Fatehchand Kamdar	Adv. Mohan Dharmaraj
(Main Matter SUIT/0101178/2019)				
12	SUIT	102050/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0102999/2019				
13	NOTICE OF MOTION	102999/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh And Ors	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102050/2019)				
<u>NM REPLYREJOINDER</u>				
14	SUIT	102923/2018	Paul Sebastine Vs Mathen Mathew	Yatin R. Shah
Sub Matter: NOTICE OF MOTION/0100394/2020				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	109168/1992	SMT ASHA R KANODIA AND ORS Vs SMT KRISHNADEVI MAHAVIRPRASAD KONODIA AND ORS	M
<u>RECORDING EVIDENCE P.H.</u>				
At 11.00 AM Morning Session				
2	SUIT	106971/2001	ELIZABETH D HENDRIQUES AND ORS Vs ANTHONY PATRICK LEWIS AND ANR	A L ALMEIDA GOVT PLEADER
<u>NM REPLYREJOINDER</u>				
3	SUIT	100453/2020	Dennis Angelo Dsouza Vs Fatima Stephen Karlus	Sunita M. Poddar
Sub Matter: NOTICE OF MOTION/0100745/2020				
4	NOTICE OF MOTION	100745/2020	Dennis Angelo Dsouza and Ors. Vs Fatima Stephen Karlus and Ors.	Sunita M. Poddar
(Main Matter SUIT/0100453/2020)				
5	SUIT	100851/2020	Rashmikant S/o. Jambulal Shah Vs Pranav S/o. Rashmikant Shah	Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0101072/2020				
6	NOTICE OF MOTION	101072/2020	Rashmikant S/o. Jambulal Shah Vs Pranav S/o. Rashmikant Shah and Ors.	Ashok M. Saraogi
(Main Matter SUIT/0100851/2020)				
<u>C/S HEARING</u>				
7	CHAMBER SUMMONS	101894/2016	Shivnarayan Baxiram Nemani Trust And Ors Vs Narayan Prasad Tiwari And Anr	Rakesh D. Dave
(Main Matter SUIT/0104601/2010)				
<u>C/S REPLY</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	CHAMBER SUMMONS	102010/2016	Nawab Ahmed Abdul Sattat - Applicant - Naseem Ahmed Vs Yusuf Yakub Shaikh - Punjabi	Ashok R. Pande
(Main Matter SUIT/0100428/2014)				
9	SUIT	101825/2018	Lalbihari Awadnarayan Dubey Vs Dinesh Ramkinkar Dubey	Raju M. Pankar
Sub Matter: CHAMBER SUMMONS/0101818/2018				
10	CHAMBER SUMMONS	101818/2018	Lalbihari Awadnarayan Dubey Vs Dinesh Ramkinkar Dubey - Intervening Patry - Rajeshkumar Surendrakumar Mishra	Adv S. G. Shirsat Adv For Intervening Party
(Main Matter SUIT/0101825/2018)				
11	SUIT	103214/2018	Gurdarshan Inder Singh Vs Jitendra Singh Khurana	Sujit Pathak
At 2 45 pm Afternoon Session				
12	SUIT	102314/2018	Mr. Rampratap Asharfilal Sharma Vs Mrs. Kiran Mahesh Sharma	P. D. Gandhi and Associates
Sub Matter: NOTICE OF MOTION/0104080/2018				
Sub Matter: NOTICE OF MOTION/0103888/2018				
13	NOTICE OF MOTION	103888/2018	Mr. Rampratap Asharfilal Sharma Vs Mrs. Kiran Mahesh Sharma	Adv P. R. Moses
(Main Matter SUIT/0102314/2018)				
14	NOTICE OF MOTION	104080/2018	Mr. Rampratap Asharfilal Sharma Vs Mrs. Kiran Mahesh Sharma and Ors.	P.D. Gandhi and Associates
(Main Matter SUIT/0102314/2018)				
CHAMBER SUMMONS				
15	CHAMBER SUMMONS	100788/2019	Nawab Ahmed Abdul Sattat - Applicant - Naseem Ahmed Vs Yusuf Yakub Shaikh - Punjabi	Ashok R. Pande Adv For Applicant
(Main Matter SUIT/0100428/2014)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
1	SUIT	110277/1988	MR SUNIL J GUPTA AND ANR Vs REBECCA N SAMUEL AND ANR	ADV DISCHARGED MULLA AND MULLA APPLI FOR CHS
<u>NM ORDERS</u>				
2	SUIT	100286/2014	1.BASHIR USMAN SHAIKH 2.SMT.RUKSANA BASHIR SHAIKH Vs 1.MOHAMMED YAHAYA BARATI SHAIKH 2.MRS. SAJIDA MOHD. YAHYA SHAIKH 3.IMRAN MOHD.YAHIYA SHAIKH AND ORS	RAJENDRA BHANDARI
Sub Matter: NOTICE OF MOTION/0103511/2019				
Sub Matter: NOTICE OF MOTION/0104794/2016				
3	NOTICE OF MOTION	104794/2016	Bashir Usman Shaikh And Anr Vs Mohammed Yahaya Barati Shaikh And Ors	Rajendra Bhandari
(Main Matter SUIT/0100286/2014)				
4	NOTICE OF MOTION	103511/2019	Bashir Usman Shaikh And Anr Vs Mohammed Yahaya Barati Shaikh And Ors	Adv A. R. Shaikh
(Main Matter SUIT/0100286/2014)				
<u>NM REPLYREJOINDER</u>				
5	SUIT	103050/2019	Shaheda Khatoon w/o. Afaq Hussain Shaikh Vs Aijaz s/o. Afaq Hussain Shaikh	Khan Javed Akhtar
Sub Matter: NOTICE OF MOTION/0104863/2019				
Sub Matter: NOTICE OF MOTION/0100525/2020				
6	NOTICE OF MOTION	104863/2019	Shaheda Khatoon w/o. Afaq Hussain Shaikh Vs Aijaz s/o. Afaq Hussain Shaikh	Khan Javed Akhtar
(Main Matter SUIT/0103050/2019)				

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7	NOTICE OF MOTION	100525/2020	Shaheda Khatoon w/o. Afaq Hussain Shaikh Vs Aijaz s/o. Afaq Hussain Shaikh	Khan Javed Akhtar

(Main Matter SUIT/0103050/2019)

**CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 12-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	103022/2008	Dilip Chunilal Mistry Anr. Vs Pratap Nanlal Mistry Ors.	Ms.N.N.Vaishnawa Co.
2	SUIT	101296/2009	DILIP CHUNILAL MISTRY ANR Vs PRATAP NANALAL MISTRY ORS	MS.N.N.VAISHNAWA CO MS. SUNIL CO.- DEFT.